

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:5073
ANSWERED ON:10.12.2010
PARA MEDICAL AND PHYSIOTHERAPY CENTRAL COUNCILS BILL
Jindal Shri Naveen

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the salient features of the Paramedical and Physiotherapy Central Councils Bill alongwith its present status as on date;
- (b) whether there has been opposition from various stakeholders against the proposed bill;
- (c) if so, the details alongwith the reasons therefor;
- (d) whether some recommendations/ suggestions have been received from various quarters in the matter;
- (e) if so, the details thereof alongwith the follow up action taken thereon; and
- (f) the time by which the proposed bill is likely to be finalised?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) to (f) A Bill namely, Paramedical & Physiotherapy Central Council Bill, 2007 was introduced in the Lok Sabha on 04.12.2007 to provide for the constitution of Central Councils of the Paramedical (Medical Laboratory Technology), Paramedical (Radiology Technology), the Physiotherapy and occupational therapy, the coordinated development in the education and practice of these disciplines with a view to regulating and maintaining standards of such education, maintenance of Registers and for matters connected therewith or incidental thereto. The same was referred to Department related Parliamentary Standing Committee on Health & Family Welfare for its examination. Through the 31st Report of the Department related Parliamentary Standing Committee on Health & Family Welfare certain changes were suggested in the bill to be made after hearing a large number of stake holders representing various Associations/Bodies/experts and individual. Meanwhile the bill lapsed with the dissolution of 14th Lok Sabha on 18.05.2009.